

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 17<sup>th</sup> November, 2015*

No.HC.VII-34/2014/ 5246 /A. In the interest of administration, Shri Heramba Kumar Sarma, Copyist, Office of the District and Sessions Judge, Udalguri, is transferred as Copyist, Office of the District and Sessions Judge, Darrang, Mangaldoi, vice Shri Dharmeswar Adhikary transferred.

Shri Sarma will join at his new place of posting immediately.

No.HC.VII-34/2014/ 5247 /A. In the interest of administration, Shri Dharmeswar Adhikary, Copyist, Office of the District and Sessions Judge, Darrang, Mangaldoi, is transferred against the vacant post of Copyist, Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Adhikary will join at his new place of posting immediately.

No.HC.VII-34/2014/ 5248 /A. In the interest of administration, Shri Uttam Kumar Narzary, LDA, Office of the District and Sessions Judge, Dhubri, is transferred against the vacant post of LDA-cum-Typist, Office of the District and Sessions Judge, Chirang, the post being created, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Narzary will join at his new place of posting immediately.

No.HC.VII-34/2014/ 5249 /A. In the interest of administration, Shri Kshirod Chandra Boro, Copyist, Office of the Chief Judicial Magistrate, Goalpara, is transferred against the vacant post of Copyist, Office of the Chief Judicial Magistrate, Chirang, the post being created, vide Govt. letter No. No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Boro will join at his new place of posting immediately.

**(N.B. The seniority of Shri Heramba Kumar Sarma will be decided by the District and Sessions Judge, Darrang, Mangaldoi on the basis of his initial date of joining in the service, while the seniority of Shri Dharmeswar Adhikary and Shri Uttam Kumar Narzary will be decided by the District and Sessions Judge, Chirang on the basis of their initial date of joining in the service. The seniority of Shri Kshirod Chandra Boro will be decided by the Chief Judicial Magistrate, Chirang on the basis of his initial date of joining in the Service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)**

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

*Contd.....*

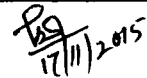
Memo No.HC. VII-34/2014/ 5250 - 5269 /A.

Dated 17.11.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Udalguri. He is requested to release Shri Heramba Kumar Sarma in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Darrang, Mangaldoi. He is requested to release Shri Dharmeswar Adhikary in order to enable him to join at his new place of posting immediately
5. The District and Sessions Judge, Dhubri. He is requested to release Uttam Kumar Narzary in order to enable him to join at his new place of posting immediately
6. The District and Sessions Judge, Goalpara
7. The District and Sessions Judge, Chirang
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
9. The Chief Judicial Magistrate, Goalpara. He is requested to release Shri Kshirod Chandra Boro in order to enable him to join at his new place of posting immediately
10. The Chief Judicial Magistrate, Chirang
11. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
12. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
13. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
14. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
15. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
17. Shri Heramba Kumar Sarma, Copyist, Office of the District and Sessions Judge, Udalguri
18. Shri Dharmeswar Adhikary, Copyist, Office of the District and Sessions Judge, Darrang, Mangaldoi
19. Shri Uttam Kumar Narzary, LDA, Office of the District and Sessions Judge, Dhubri
20. Shri Kshirod Chandra Boro, Copyist, Office of the Chief Judicial Magistrate, Goalpara

  
**REGISTRAR (VIGILANCE)**

  
17/11/2015